

15.5.2000 Hon. Mr. Justice Neelam Sanjiva Reddy, VC
Hon. Mr. S. Biswas, A.M.

Sri S.K. Misra's Counsel for the applicant. Learned Counsel for the applicant submits that his representation for fixation of the salary scale for promotion pending with respondent no. 2. Learned Counsel requests for a direction to the respondent no. 2 to dispose of the representation expeditiously as possible.

In view of the above ~~rep~~^{la} the court is disposed of at admission stage directing the respondent no. 2 to consider and dispose of the representation of the applicant on merits within 30 days from the date of receipt of this order.

Registry is directed to issue a copy of this order to both the Counsel.

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